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O.A. No. 184 of 2010

Prasanta Kumar Padhi.....Applicant

Vs

Union of India & Ors.....Respondents

Order dated: 26.08.2011

CORAM:

Hon'ble Shri C.R.Mohapatra, Member (Admn.)
&

Hon'ble Shri A. K. Patnaik, Member(Judl.)

The applicant appears in person.

By filing an affidavit dated 23.08.2011, the applicant wants to withdraw the present O.A. Prayer is allowed.

O.A. is, accordingly, dismissed as withdrawn.


MEMBER (Judl.)


MEMBER(Admn.)

RK